### GOVERNMENT OF INDIA MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING DEPARTMENT OF FISHERIES

#### **RAJYA SABHA**

### UNSTARRED QUESTION NO.1175 TO BE ANSWERED ON 30th JULY, 2025

#### Fisheries infrastructure development

### 1175. Shri Dhananjay Bhimrao Mahadik: Shri Debashish Samantaray:

Will the Minister of Fisheries, Animal Husbandry and Dairying be pleased to state:

- (a) the status of development of fishing harbours, landing centres, and fish markets under Pradhan Mantri Matsya Sampada Yojana (PMMSY);
- (b) the allocation and utilization of funds for infrastructure under central schemes, State-wise;
- (c) measures taken to improve cold chain logistics for fisheries products; and
- (d) the plans to promote export of fish and seafood products to international markets?

#### **ANSWER**

# MINISTER OF STATE FOR FISHERIES, ANIMAL HUSBANDRY AND DAIRYING (SHRI GEORGE KURIAN)

- (a) & (b). The Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying is implementing a flagship scheme namely 'Pradhan Mantri Matsya Sampada Yojana" (PMMSY) with an investment of Rs.20,050 crore in all States/ Union Territories for a period from financial Year 2020-21 to 2025-26 to bring about Blue Revolution through sustainable and responsible development of fisheries sector and welfare of fishermen. The development of fisheries infrastructure in form of Fishing Harbours, Fish Landing Centers and wholesale fish markets is one of the important areas supported under Pradhan Mantri Matsya Samapada Yojana (PMMSY). The Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying has approved the proposal of development/modernization of 26 fishing harbours, 22 fish landing centres and 21 whole sale fish market under PMMSY. The State/UT wise details of the projects approved during last five years of fishing harbour, fish landing centre and wholesale fish market under PMMSY are furnished at Annexure I. The State/UT wise details of fisheries development project approved under various central schemes are furnished at Annexure II.
- (c). The Department of Fisheries, Government of India under PMMSY supports cold chain infrastructure in the form of cold storages, ice plants, freezing and packing plants, fish transportation vehicles including refrigerated and insulated vehicles, fish kiosks, ice/fish holding boxes etc. that helps in strengthening of cold chain logistics for fisheries. So far, the Department of Fisheries, Government of India has approved cold chain projects/activities comprising 634 ice plants/cold storages, 6694 mobile fish kiosks, 27189 units of fish transportation facilities under PMMSY.
- (d). In order to enhance fish and seafood export competitiveness and higher price realization, the PMMSY supports a basket of interventions/activities along the fisheries value chain including quality fish production, expansion, diversification and intensification of brackish water aquaculture, promotion of export-oriented species, infusion of technology, robust disease management and traceability, training and capacity building, creation of modern postharvest infrastructure with seamless cold chain, development of modern fishing harbours and fish landing centres, etc. During the financial year 2023-24, India exported an all-time high volume of 17,81,602 MT of Seafood worth Rs. 60,523.89 crore

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Statement referred to in reply to part (a) & (b) of Rajya Sabha Unstarred Question No. 1175 due for answer on 30<sup>th</sup> July, 2025: State/UT-Wise details of status of fishing harbours, fish landing centres and wholesale fish markets approved under PMMSY.

## <u>A. State/UT-Wise details of Fishing Harbour(FH)/Fish Landing Centre (FLC) Projects approved under PMMSY</u>

SI no.	Name of State/U.T.	Name of Activity	Approved Units (No.)	Project Cost (Rs in Crore)	Central Share (Rs in Crore)	Funds Released (Rs in Crore) *
1.	Kerala	Fishing Harbour	6	472.39	281.92	99.41
2.	Tamil Nadu	Fishing Harbour	2	124.21	113.71	55.75
		Fish Landing Centre	4	26.42	15.85	3.97
3.	Odisha	Fishing Harbour	2	288.81	149.47	74.80
4.	Maharashtra	Fishing Harbour	1	96.60	96.60	62.64
		Fish Landing Centre	9	114.26	55.97	35.26
5.	Andhra	Fishing Harbour	4	1315.71	340.00	167.93
	Pradesh	Fish Landing Centre	6	126.91	76.14	38.07
6.	Gujarat	Fishing Harbour	1	121.00	72.60	Nil*
7.	Karnataka	Fishing Harbour	3	72.17	43.29	Nil*
8.	West Bengal	Fishing Harbour	4	109.42	65.65	16.14
9.	Assam	Fish Landing Centre	1	19.91	17.92	8.96
10.	Dadra and Nagar Haveli and Daman and Diu	Fishing Harbour	1	128.86	128.86	Nil*
11.	Puducherry	Fishing Harbour	2	173.33	173.33	13.34
		Fish Landing Centre	2	39.08	39.08	9.76
	Total		48	3229.08	1670.39	586.03

B. State/UT-Wise details of Wholesale Fish Market Projects approved under PMMSY

Sl no.	Name of State/U.T.	Name of Activity	Approved Units (No.)	Project Cost (Rs in Crore)	Central Share (Rs in Crore)
1.	Arunachal Pradesh	Construction of state of art whole sale fish market	1	19.54	17.59
2.	Assam	Construction of state of art whole sale fish market	1	25.85	19.79
3.	Bihar	Construction of state of art whole sale fish market	1	24.71	14.83

Sl no.	Name of State/U.T.	Name of Activity	Approved Units	Project Cost (Rs in Crore)	Central Share (Rs in Crore)*
			(No.)		
4.	Goa	Construction of state of art whole sale fish market	1	38.46	23.08
5.	Kerala	Construction of state of art whole sale fish market	2	103.41	58.94
6.	Maharashtra	Construction of state of art whole sale fish market	3	35.08	17.38
7.	Odisha	Construction of state of art whole sale fish market	2	137.38	60.00
8.	Sikkim	Construction of state of art whole sale fish market	1	2.19	1.97
9.	Telangana	Construction of state of art whole sale fish market	1	47.04	28.22
10.	Uttar Pradesh	Construction of state of art whole sale fish market	1	61.88	30.00
11.	Uttarakhand	Construction of state of art whole sale fish market	1	15.92	14.33
12.	West Bengal	Construction of state of art whole sale fish market	6	25.26	15.16
	Total			536.72	301.29

<sup>\*</sup> Funds are now channelized through SNA-SPARSH in form of Mother Sanctions as per guidelines of Ministry of Finance, Government of India and the concerned State Government/U.T. are utilising the allocated funds under Mother Sanction for implementation of various approved activities including the fishing harbour, fish landing centre & whole sale fish market projects.

Statement referred to in reply to part (a) & (b) of Rajya Sabha Unstarred Question No. 1175 due for answer on 30th July, 2025: State/UT wise details of fisheries development project approved under various central schemes

## A. <u>State/UT wise details of cumulative investment approved under Pradhan Mantri Matsya Sampada Yojana (PMMSY)</u>

(Rs in lakhs)

SI. No.	State/UT	Total Project Cost	Central Share approved	Central Funds Released	
(i)	(ii)	(iii)	(iv)	(v)	
1	Andaman and Nicobar	5822.10	3095.53	1196.70	
2	Andhra Pradesh	240552.67	56331.08	43013.68	
3	Arunachal Pradesh	20028.09	13232.11	11354.52	
4	Assam	54162.88	29844.11	18760.09	
5	Bihar	54850.48	17440.25	8794.08	
6	Chhattisgarh	93211.45	30876.37	23666.00	
7	Daman & Diu, Dadra and NH	13516.89	13243.49	178.90	
8	Delhi	533.25	286.08	163.30	
9	Goa	11685.19	4911.44	4769.74	
10	Gujarat	89754.81	32486.72	10365.69	
11	Haryana	76086.75	26216.03	12136.61	
12	Himachal Pradesh	15450.52	7921.83	5045.07	
13	Jammu and Kashmir	15019.86	7773.04	11850.39	
14	Jharkhand	44548.36	15163.90	9607.34	
15	Karnataka	105898.15	36613.93	29502.15	
16	Kerala	134755.43	57743.01	34415.24	
17	Ladakh	3399.20	2061.36	1470.62	
18	Lakshadweep	6746.48	4441.63	1442.12	
19	Madhya Pradesh	91960.97	30550.92	24287.17	
20	Maharashtra	147263.78	56029.31	30452.07	
21	Manipur	20181.70	9584.34	2944.63	
22	Meghalaya	13262.36	7425.72	4596.18	
23	Mizoram	14785.80	8128.27	6947.36	
24	Nagaland	16538.38	10696.52	7332.54	
25	Odisha	129842.00	47944.55	34726.21	
26	Puducherry	35230.01	29176.00	6124.91	
27	Punjab	16792.95	4703.61	2695.92	
28	Rajasthan	6612.14	2222.73	512.93	
29	Sikkim	7827.78	4681.83	3300.05	
30	Tamil Nadu	115615.80	44865.07	15394.38	
31	Telangana	33937.09	10872.64	3287.61	
32	Tripura	25974.81	14853.41	6791.59	
33	Uttar Pradesh	129432.78	41230.51	28165.28	
34	Uttarakhand	32297.12	16667.56	18355.72	
35	West Bengal	54439.44	22554.68	5507.70	
36	Others (Transponders, etc.)	36400.00	21840.00	49780.40	
37	Insurance activities	8927.77	8927.77	8927.77	
38	Pradhan Mantri Matsya Kisan Samridhi Sah-Yojana (PM- MKSSY)	1193.07	1193.07	1181.61	
39	Central Sector Projects	202877.29	165148.29	69712.20	
	Total	2127415.58	918978.71	558756.47	

# B. State/UT wise details of cumulative investment approved under Fisheries and Aquaculture Infrastructure Development Fund (FIDF)

(Amount Rs. in crores)

(Amount NS.						uni Ks. III crores)
SI No	Name of State	No of private Projects	No of Govt. Projects	Total No. of projects approved	Total Project Cost	Amount eligible for interest subvention
1	Andhra Pradesh	6	4	10	1396.83	653.06
2	Arunachal Pradesh	1	0	1	0.68	0.54
3	Assam	1	0	1	0.41	0.18
4	Goa	0	1	1	6.42	5.00
5	Gujarat	0	5	5	1354.92	750
6	Haryana	1	0	1	1.17	0.64
7	Himachal Pradesh	0	1	1	5.17	5.00
8	Jammu and Kashmir	2	0	2	120.7	93.17
9	Karnataka	2	0	2	1.44	0.79
10	Kerala	3	1	3	211.975	186.56
11	Maharashtra	22	5	24	1112.98	834.05
12	Manipur	4	0	4	1.15	0.90
13	Mizoram	2	0	1	12.710	10.162
14	Odisha	1	10	11	144.8674	84.18
15	Puducherry	1	0	1	2.46	1.97
16	Tamil Nadu	3	64	67	1577.7	1338.3
17	Telangana	1	0	1	4.7	2.31
18	Uttar Pradesh	2	0	2	75.22	60.09
19	West Bengal	3	15	18	66.81	45.37
20	Uttarakhand	0	1	1	170	133
21	Madhya Pradesh	1	0	1	5	4
	Total	56	107	163	6273.31	4209.05

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